

ITEM NO.11 Court 2 (Video Conferencing) SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8658-8659/2019

(Arising out of impugned final judgment and order dated 12-10-2018 in WPC No. 602/2015 12-10-2018 in WPC No. 13120/2015 passed by the High Court Of Kerala At Ernakulam)

THE EMPLOYEES PROVIDENT FUND ORGANISATION & ANR. Petitioner(s)

VERSUS

SUNIL KUMAR B & ORS. Respondent(s)

WITH

W.P.(C) No. 233/2018 (X)

W.P.(C) No. 69/2018 (X)
(IA No. 14965/2018 - EX-PARTE STAY)

W.P.(C) No. 141/2018 (X)
(IA No. 26357/2018 - EX-PARTE STAY)

W.P.(C) No. 118/2018 (X)

W.P.(C) No. 250/2018 (X)

W.P.(C) No. 380/2018 (X)

W.P.(C) No. 406/2018 (X)

W.P.(C) No. 368/2018 (X)

W.P.(C) No. 393/2018 (X)

W.P.(C) No. 395/2018 (X)

W.P.(C) No. 371/2018 (X)

W.P.(C) No. 374/2018 (X)

W.P.(C) No. 372/2018 (X)

W.P.(C) No. 385/2018 (X)

W.P.(C) No. 367/2018 (X)

W.P.(C) No. 369/2018 (X)

W.P.(C) No. 360/2018 (X)

(FOR ADMISSION)

W.P.(C) No. 411/2018 (X)

(FOR ADMISSION and IA No.63451/2018-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 466/2018 (X)

W.P.(C) No. 804/2018 (X)

W.P.(C) No. 594/2018 (X)

(IA No.79752/2018-PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

W.P.(C) No. 884/2018 (X)

(IA No. 146221/2019 - INTERVENTION/IMPLEADMENT

IA No. 170508/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 778/2018 (X)

(IA No. 170449/2018 - INTERVENTION/IMPLEADMENT

IA No. 69081/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 874/2018 (X)

(IA No. 44627/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1149/2018 (X)

(IA No. 144028/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 117553/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1167/2018 (X)

W.P.(C) No. 1134/2018 (X)

(IA No. 51450/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT

IA No. 51446/2020 - INTERVENTION/IMPLEADMENT)

CONMT.PET.(C) No. 1917-1918/2018 in C.A. No. 10013-10014/2016
(XIV-A)

(IA No. 85695/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 147085/2018 - EXEMPTION FROM FILING O.T.

IA No. 147082/2018 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

W.P.(C) No. 1430/2018 (X)

W.P.(C) No. 1433/2018 (X)

W.P.(C) No. 1428/2018 (X)

W.P.(C) No. 390/2019 (X)

(IA No. 43954/2019 - EX-PARTE STAY)

W.P.(C) No. 269/2019 (X)

(FOR ADMISSION)

W.P.(C) No. 875/2019 (X)

**W.P.(C) No. 349/2019 (X)
(FOR ADMISSION)**

**W.P.(C) No. 327/2019 (X)
(IA No. 43329/2019 - EX-PARTE STAY
IA No. 84636/2019 - INTERVENTION/IMPLEADMENT)**

W.P.(C) No. 466/2019 (X)

**W.P.(C) No. 352/2019 (X)
(IA No. 46449/2019 - STAY APPLICATION)**

**SLP(C) No. 16721-16722/2019 (XI-A)
(IA No. 6498/2021 - EX-PARTE STAY
IA No. 109137/2020 - INTERVENTION/IMPLEADMENT
IA No. 109139/2020 - INTERVENTION/IMPLEADMENT
IA No. 6497/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)**

**W.P.(C) No. 512/2019 (X)
(IA No. 92886/2019 - INTERVENTION APPLICATION)**

W.P.(C) No. 511/2019 (X)

**W.P.(C) No. 500/2019 (X)
(IA No. 62534/2019 - EX-PARTE STAY
IA No. 86926/2019 - INTERVENTION/IMPLEADMENT
IA No. 86923/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**CONMT.PET.(C) No. 619-620/2019 in C.A. No.10013-10014/2016 (XIV-A)
(FOR ADMISSION)**

**W.P.(C) No. 601/2019 (X)
(IA No. 73827/2019 - EX-PARTE STAY)**

W.P.(C) No. 1312/2019 (X)

**W.P.(C) No. 832/2019 (X)
(IA No. 98935/2020 - EARLY HEARING APPLICATION)**

**SLP(C) No. 3289/2021 (XV)
(FOR ADMISSION and I.R. and IA No.10606/2021-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA No.11707/2021-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 2465/2021 (XV)
(IA No. 16619/2021 - APPLICATION FOR PERMISSION
IA No. 11703/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 9097/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)**

SLP(C) No. 3287/2021 (XV)
(FOR ADMISSION and I.R. and IA No.10568/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.11699/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 46219/2019 (XIV)
(IA No. 8907/2021 - APPLICATION FOR PERMISSION
IA No. 6618/2021 - CONDONATION OF DELAY IN FILING
IA No. 6619/2021 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS
IA No. 6620/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 6621/2021 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

W.P.(C) No. 1218/2020 (X)

SLP(C) No. 1366/2021 (XIV)
(IA No. 9495/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 43588/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 12062/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 9494/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

W.P.(C) No. 1459/2020 (X)
(FOR ADMISSION and IA No.134289/2020-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1332/2020 (X)

SLP(C) No. 3290/2021 (XV)
(FOR ADMISSION and I.R. and IA No.12571/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.12572/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 86/2021 (X)
(FOR ADMISSION)

SLP(C) No. 1738/2021 (XIV)
(IA No. 12492/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 12575/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1701/2021 (XIV)
(IA No. 40330/2021 - APPLICATION FOR SUBSTITUTION
IA No. 69729/2021 - APPLICATION FOR SUBSTITUTION
IA No. 39682/2021 - APPLICATION FOR SUBSTITUTION
IA No. 69732/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 69717/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 76487/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 49239/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 40085/2021 - CLARIFICATION/DIRECTION

IA No. 39672/2021 - CLARIFICATION/DIRECTION
IA No. 40332/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 70979/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 12234/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 40084/2021 - INTERVENTION APPLICATION
IA No. 69726/2021 - INTERVENTION APPLICATION
IA No. 69714/2021 - INTERVENTION APPLICATION
IA No. 39667/2021 - INTERVENTION APPLICATION
IA No. 76485/2021 - INTERVENTION APPLICATION
IA No. 49234/2021 - INTERVENTION APPLICATION
IA No. 12486/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 12233/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 70981/2021 - SETTING ASIDE AN ABATEMENT)

W.P.(C) No. 414/2021 (X)
(FOR ADMISSION and I.R.)

SLP(C) No. 8547/2021 (XI-A)
(FOR ADMISSION and I.R. and IA No.74627/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.74628/2021-EXEMPTION FROM
FILING AFFIDAVIT)

W.P.(C) No. 477/2021 (X)
(FOR ADMISSION)

W.P.(C) No. 767/2021 (X)
(FOR ADMISSION and IA No.80978/2021-EXEMPTION FROM FILING O.T. and
IA No.80976/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA
No.80977/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 12-08-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE AJAY RASTOGI

For Parties: Mr. Himanshu Gupta, Advocate
Mr. Manoj C. Mishra, AOR

Mr. Y. Raja Gopala Rao, AOR
Mr. Pranesh, AOR

Ms. Aparajita Singh Sr. Adv,
Mr. Rahul Pratap, AOR

Mr. Anil Nag, AOR
Ms. Surbhi Mehta, AOR

Mr. Prasenjit Keswani, Advocate
Mr. Upmanyu Tewari, Advocate
Ms. Sonia Dube, Advocate
Ms. Kanchan Yadav, Advocate
Ms. Surbhi Anand, Advocate
M/S. Legal Options, AOR

Mr. Aftab Ali Khan, AOR

Mr. Ritin Rai (Sr.Adv)
Mr. Neeraj Chaudhari (Adv)
Ms. Pooja Dhar (Aor)
Ms. Rashmi Verma (Adv.)

Mr. Rohan Thawani (Adv.)
Ms. Pooja Dhar (Aor)
Mr. Iqram Govind Singh (Adv)
Mr. Kushal Daga (Adv)

Mr. Gopal Shankarnarayan (Sr.Adv.)
Ms. Pooja Dhar (Aor)
Mr. Shrutanjaya Bhardwaj (Adv.)

Mr. Mohit Paul, AOR
Mr. Kartik Nayar, Adv.
Ms. Sunaina Phul, Adv.
Mr. Rishab Kumar, Adv,

Mr. Somanatha Padhan, AOR

Mr. Ramjee Pandey, AOR
Mr Raghvendra Shukla Adv

Mr. Dhruv Mehta, Sr. Advocate
Mr. Rajesh Gupta, Advocate
Mr. Harpreet Singh, Advocate
Mr. Ajay Chandra, Advocate
Mr. Sumit R. Sharma, AOR

Dr. Ashwani Bhardwaj, AOR
Mr. Vinay Bhardwaj, Adv.

Mr. Ritin Rai, Sr. Adv.
Mr. Udayaditya Banerjee, AOR
Mr. Aman Shukla, Adv.
Kirti Aggarwal, Adv.

Ms. Meenakshi Arora, Sr. Adv.
Mr. Udayaditya Banerjee, Adv.-on-Record
Kirti Aggarwal, Adv.

Mr. R.R.Kumar, Adv.
Mr. Amrendra Kumar, Adv.
Ms. Manjula Gupta, AOR

Ms. Madhumita Bhattacharjee, AOR
Mr. Atanu Saikia Advocate

Mr. Purushottam Sharma Tripathi, AOR
Mr. Anand Varma, AOR
Mr. Anand Dilip Landge, AOR
Mr. Chander Shekhar Ashri, AOR
Mrs. Lalita Kaushik, AOR

Mr. K.K. Venugopal, Ag
Mr. Vikaramjit banerjee, Asg
Mr. R. Bala, Sr. Adv.
Ms. Ruchi Kohli, Adv.
Mr. Ankur Talwar, Adv.
Ms. Chinmayee Chandra, Adv.
Mr. Suvesh Kumar, Adv.
Mr. Raj Bahadur Yadav, AOR
Mr. Amrish Kumar, AOR
Mr. Siddharth, AOR

Mr. Jagjit Singh Chhabra, AOR
Mr. Saksham Maheshwari, Advocate

Mr. Shashi Bhushan Kumar, AOR

Mr. Nishe Rajen Shonker, AOR
Mr. Aftab Ali Khan, AOR

Md Shahid Anwar, Aor
Mr. Intakhab Alam, Adv.
Mohammad Naseem Mughal, Adv.
Mr. Zulfiqar Ali Khan, Adv.
Mr. Aamir Naseem, Adv.

Mr. Prakash Ranjan Nayak, AOR

Mr. Gopal Sankaranarayanan
Mr. A. Venayagam Balan, AOR
Mr. C.M. Sundaram Iyer, Advocate
Mr. A. Venayagam Balan, AOR

Mr. Rishabh Sancheti, Adv.
Ms. Padma Priya, Adv.
Mr. Anchit Bhandari, Adv.
Ms. Shreya Gupta, Adv
Mr. K. Paari Vendhan, Aor

Mr. S.D. Singh, Adv
Mr. Harsh Nandwana, Adv
Mr. Rahul Kumar Singh, Adv.
Mr. Jitender Singh, Adv
Ms. Meenu Singh, Adv
Mr. Ram Kripal Singh, Adv
Mr. Kamla Prasad, Adv
Mr. Hem Kumar, Adv
Ms. Shweta Sinha, Adv
Ms. Bharti Tyagi. AOR

Mr. C. Aryama Sundaram, Sr. Adv.
Mr. Siddharth, AOR
Mr. Rohini Musa, Adv.
Mr. Abhishek Gupta, Adv.
Mr. Amit Kumar Agrawal, Adv.

Mr.V.N. Koura, Advocate
Mr. Paramjeet Benipal, Advocate
Mr. Avneesh Arputham, Advocate
M/S. Arputham Aruna And Co, AOR

Mr. Anil Kumar, Adv.
Mr. Vijay Pal, Adv.
Mr. Varinder Kumar Sharma, AOR
Mr. Shantanu Sharma, Advocate

Mr. Abhishek Gupta, Adv.
Ms. Ikshita Singh, Adv.
Mr. Kapil Raghav, Adv.
Mr. Gunnam Venkateswara Rao, AOR

Ms. Anushka Sharda, Adv.
Mr. Rohit Ghosh, Adv.
M/S. Khaitan & Co., AOR

Mr. Arijit Prasad (Sr. Adv)
Mr. Ardhendumauli Kumar Prasad (Adv)
Mr. Meenesh Kumar Dubey, Adv.
Mr. Rajivkumar, AOR

Mr. Puneet Taneja, AOR
Ms.Laxmi Kumari, Adv.
Mr. Manmohan Singh, Adv.
Mr. Adarsh Tripathi, Adv

Mr. Anil Nag, AOR
Mr. Siddharth Mittal, AOR
Mr. Satish Kumar, AOR
Mr. Arvind Gupta, AOR
Mr. Rakesh Sinha, Adv
M D .Ghulam Akbar, Adv
Mr. Jeemon Raju K, Adv

Mr. Avinash Singh, Adv
Mr. Kumar Law, Adv
Mr. Ashish Kumar Sinha, Adv

Mr. Sameer Parekh, Adv.
Mr. D.P Mohanty, Adv.
Ms. S.Lakshmi Iyer, Adv.
Mr. Ishan Nagar, Adv.
Mr. Sarthak Gaur, Adv.
M/S. Parekh & Co., AOR

Mr. Preet Pal Singh, AOR

Mr. Sachin Datta, Senior, Adv.
Mr. Rahul Kaushik, AOR
Ms. Bhuvneshwari Pathak, Adv
Ms. Shilpi Satyapriya Satyam, Adv

Mr.Ashish Bhan, Advocate
Mr.Syed Jafar Alam, (AOR)
Mr.Mohit Rohatgi, Advocate
Mr.Rajendra Dangwal, Advocate
Mr.Kaustub Narendran ,Advocate

Ms. Sangeeta Bharti, Advocate(R Nos.5 & 6)
Mr. Sushil Kumar Singh, AOR

Mr. R.K. Kapoor, Advocate
Mr. Rajat Kapoor, Advocate
Ms. Kheyali Singh, AOR

Ms.Neetica Sharma, Advocate
Mr. Shreyansh Rathi, Advocate
M/S. M. V. Kini & Associates, AOR

Mr. Santosh Kumar - I, AOR
Mr. P. A. Noor Muhamed, AOR
Mr. Chander Shekhar Ashri, AOR
Ms. Pooja Dhar, AOR
Mr. Hetu Arora Sethi, AOR

Mr.Manoj V George,Advocate
Mr. Philomena Thomas,Advocate
Ms.Bhavika, Advocate
Ms. Shilpa Liza George, AOR

Mr. A. N. S.Nadkarni, Senior Advocate
Mr. P. S. Sudheer, Advocate-on-Record
Mr. Bharat Sood, Advocate

Ms. Nandini Gore, Adv.

Ms. Natasha Sahrawat, Adv.

Ms. Tahira Karanjawala, Adv.

Mr. Raghvendra Pratap Singh, Adv.

Mr. Shreyas Maheshwari, Adv.

M/S. Karanjawala & Co., Aor

Mr. Rakesh Mishra, AOR

Mr. Ritin Rai, Sr. Adv.

Mr. Udayaditya Banerjee, AOR

Mr. Aman Shukla, Adv.

Kirti Aggarwal, Adv.

Mr. Thampan Thomas, Advocate

Mr. N.M.Varghese, advocate

Ms. Tessy Varghese, advocate

Mr. K. V. Mohan, AOR

Ms. Rashmi Singhanian, AOR

Ms. Vandana Sehgal, AOR

Mr. R Venkatramani, Senior Advocate

Mr. M. Gireesh Kumar, Advocate

Mr. Ankur S. Kulkarni, AOR

Mr. Anand Dilip Landge, AOR

Ms. Surbhi Mehta, AOR

Mr. Ashwin Kumar DS, Advocate

Ms. Aditi Dani, Advocate.

Mr. Vishnu Kumar, Advocate

Mr. R. Basant, Senior Advocate

Mr. Raghenth Basant, Advocate

Ms. Roopali Lakhota, Advocate

Mr. Vishnu Pazhangana, Advocate

Mr. Akshay Sahay, Advocate

Ms. Liz Mathew, AOR

Mr. P. N. Ravindran Sr. Adv.

Mr. Roy Abraham Adv

Ms. Reena Roy Adv

Ms. Samitharani Adv.

Mr. Nikhil Roy Adv.

Mr. Himinder Lal, AOR

Mr. Lakshmeesh S. Kamath, AOR

Mr. Purushottam Sharma Tripathi, AOR

Mr. Ashish Rana, AOR

Mr. Ankit Goel, AOR

Mr. Ajit Pudussery, AOR

Mr. S. K. Bhattacharya, AOR

Mr. C. K. Sasi, AOR

Mr. Sibor Sankar Mishra, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 17.08.2021 as first item on Board.

**(INDU MARWAH)
COURT MASTER (SH)**

**(BEENA JOLLY)
COURT MASTER (NSH)**